High Court of Judicature at Allahabad Notification

No.

Dated 27.08.2008

Pursuant to the Full Court resolution dated 12.07.2008 at agendum 10, with effect from Monday the 1st September, 2008, the Court sitting hours of the High Court of Judicature at Allahabad for the Courts sitting at Allahabad would be from 10.00 A.M. to 01.00 P.M. and 02.00 P.M. to 04.00 P.M. with lunch break from 01.00 P.M. to 02.00 P.M.

As far as the Courts sitting at Lucknow are concerned, the Court sitting hours will continue to be as they are presently.

The previous orders in this behalf stand modified to this extent.

By Order of Hon'ble the CHIEF JUSTICE

(Virendra Kumar DIXIT)

Registrar General

No.

Dated: 27.08.2008

Copy forwarded to the following for information and necessary action.

- (1) Secretary General, Supreme Court of India, New Delhi.
- Advocate General/Additional Advocate Generals, Uttar Pradesh.
- (3) Chief Standing Counsel, High Court of Judicature at Allahabad.
- (4) Secretary, Law, Justice & Company Affairs, Government of India, New Delhi.
- (5) Registrar Generals/Registrars, All the High Courts
- (6) Chief Secretary, Government of Uttar Pradesh, Lucknow.
- (7) Principal Secretary (Judicial)/ Legal Remembrancer, Government of Uttar Pradesh, Lucknow.
- (8) Principal Secretary (Home), Government of Uttar Pradesh, Lucknow.
- (9) Director, Information, Government of Uttar Pradesh, Lucknow with request for getting it widely published in print and electronic media.
- (10) All the District Judges subordinate to the High Court of Judicature at Allahabad.
- (11) Registrar, High Court, Lucknow Bench, Lucknow.
- (12) All Private Secretaries to all Hon'ble Judges of the High Court of Judicature at Allahabad with request to place the same before their Lordships.
- (13) Director, Government Printing Press, Allahabad with request to publish the same in the next issue of the Uttar Pradesh Rajpatra.
- (14) Honorary Secretary, High Court Bar Association, Allahabad.
- (15) Honorary Secretary, Advocates Association, High Court, Allahabad.
- (16) Member Secretary, State Legal Services Authority, Uttar Pradesh, Lucknow.
- (17) Director, Institute of Judicial Training and Research, Gomti Nagar